THE MINISTER FOR COM-MERCE (SHRI D. P. KARMARKAR): (a) Presumably the hon. Member is referring to the excise duty of Re. 1 per cwt. levied under the Coffee Market Expansion Act, 1942. The amount collected was Rs. 3,59,731.

- (b) No part of the duty is spent for increasing coffee production. But Rs. 2,30,605 was spent in 1951-52 on agricultural and technological research which helps in increasing production of coffee.
- (c) Under section 31 of the Coffce Market Expansion Act, 1942 all proceeds of the duty are credited to the General Fund which can be spent only on expenses of the Board, measures for promoting sale and increasing consumption of coffee produced in India and measures for promoting agricultural and technological research.

SHRI RAJAGOPAL NAIDU: Is there any scheme for coffee plantation expansion.

SHRI D. P. KARMARKAR: I should like to have notice. But not under this fund.

SHRI RAJAGOPAL NAIDU: Is there any proposal for the appointment of a Director of Research?

SHRI D. P. KARMARKAR: My information at present does not disclose that, but I shall look into it.

SHRI RAJAGOPAL NAIDU: Can I take it that there is no Director of Research for coffee?

SHRI D. P. KARMARKAR: I said I was not sure about that information, but would find out.

SHRI C. G. K. REDDY: Is it not a fact that the Coffee Board does maintain two research stations and that there is a Director of Research?

SHRI D. P. KARMARKAR: There are two research stations. But the question was about the Director of Research.

SHRI C. G. K. REDDY: Is it not a fact that there is a Director of Research?

SHRI D. P. KARMARKAR: I said I was not sure. This is the third time I am answering that question.

## Construction of Hirakud Dam

\*307. SHRI B. R. DUBE: Will the Minister for IRRIGATION AND POWER be pleased to state:

- (a) the progress made so far in the construction of the Hirakud Dam proper, that is, the dam itself;
- (b) the amount of expenditure incurred so far on the construction of the dam;
- (c) the amount of expenditure incurred so far on the construction of residential quarters for the officers and officials employed in connection with the Hirakud Dam Project;
- (d) the amount spent on the construction of office buildings, hospitals, schools and other houses and structures and roads connected with the project;
- (e) the total amount spent on he work of the subsidiary dam; and
- (f) the total amount spent so far on the project, and the probable time for the completion of the dam?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) A statement giving the details of progress on the construction of the Hirakud Dam is laid on the Table of the House. [See Appendix III, Annexure No. 88.]

- (b) Approximate expenditure on the dam and appurtenant works up to end of October 1952 is Rs. 930 lakhs.
- (c) Rs. 74.11 lakhs approximate-

In lakhs of rupees (approx)

- (d) (i) Office buildings . 2.69
  - (ii) Hospital . . 2.40
  - (iii) Schools . . 1 30
  - (iv) Other houses and 12.24 structures.
  - (v) Roads . . 12.45
- (e) Rs. 1·21 crores approx. (both on the subsidiary dam and the power channel).
- (f) (i) Rs. 19.5 crores up to November 1952 (inclusive of interest charges).

## (ii) Stage I

Main dam and power house with 4 units, transmission line and sub-station first main canal stage, distribu- > 1955-56 branches and minors tary Sambalpur in District with reservoir level 610.

Additional 2 units in power house and addl. canal system 1960-61 in delta area reservoir level 630.

SHRI B. R. DUBE: Is it a fact, Sir, that the subsidiary dam is postponed?

SHRI J. S. L. HATHI: For the present it has been postponed.

SHRI B. R. DUBE: For what period has it been postponed?

SHRI J. S. L. HATHI: Till the first stage is over.

SHRI S. MAHANTY: May I know, Sir, under what circumstances the priority of the subsidiary dam and power channel has been postponed beyond 1952-53?

SHRI J. S. L. HATHI: The original idea was, Sir, that in the subsidiary dam there was to be the power station and the priority was

given to power. But subsequently it was decided that priority should be given to irrigation and flood control and therefore that was taken up first and this was kept pending.

SHRI S. MAHANTY: May I know, Sir, why this aspect of the question was not considered earlier in the case of an engineering project like this?

SHRI J. S. L. HATHI: It was not a question of engineering project. It was a question of policy whether irrigation and flood control should be given priority or whether power should be given priority. Ultimately it was decided that irrigation and flood control should be given priority.

SHRI S. MAHANTY: May I know, Sir, who is going to pay the interest on this blocked capital?

SHRI J. S. L. HATHI: Naturally, Sir, that party has to pay the interest to whom the money is loaned.

SHRI S. MAHANTY: I want to know, Sir, who is going to bear the responsibility for this blocked capital? Whether the man who changed this priority overnight or the State of Orissa?

SHRI J. S. L. HATHI: It is not, Sir, a question of blocked money or the idle money. Even otherwise the money had to be spent.

SHRI S. MAHANTY: May I know if the officers and others who are living in the quarters that have been built in connection with the Hirakud project are paying any rent?

SHRI J. S. L. HATHI: I do not think, Sir, they are paying any rent.

SHRI S. MAHANTY: May I know if all the Government employees enjoy this benefit of occupying rentfree quarters?

SHRI J. S. L. HATHI: I will require notice for that,

Prof. G. RANGA: Is it not one of the concessions that are being made to those people who have got to live in such out of the way places?

SHRI J. S. L. HATHI: So far as Hirakud is concerned, they are not paying any rent.

SHRI S. MAHANTY: Sir, now if the Minister admits that the occupants in Hirakud quarters do not pay any rent, I ask him if the Government officials anywhere in this Indian Union enjoy this benefit. And if he says that Hirakud is an out of the way place.....

MR. CHAIRMAN: He does not say. Ranga said it. Now all that he says is: Are all Government servants provided free quarters generally in this Indian Union? And then the question was: If these gentlemen are given free quarters in Hirakud, there must be some special reasons and what are they?

SHRI J. S. L. HATHI: So far as the first part is concerned, I do not think I will be in a position to reply for the whole of the Union though generally no free quarters are given. So far as Hirakud is concerned, looking to the out of the way place and the special conditions in which they have to work, the Government gives them that concession.

SHRI S. MAHANTY: May I know if the officers in Damodar or Bhakra, which are equally in out of the way places, are enjoying this concession?

SHRI J. S. L. HATHI: At Bhakra, Sir, they are providing houses to some. About D. V. C. I have no information at present.

SHRI C. G. K. REDDY: In view of the hon. Minister's answer, would he please consider this concession being extended to those of us who are working in out of the way places in Delhi?

(Laughter).

## M. STALIN'S SPEECH AT MOSCOW

\*308. SHRI C. G. K. REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the report published in the State man, dated the 16th October 1952, that M. Stalin delivered a speech at the Communist Party Congress at Moscow on the 14th October 1952, wherein he had appealed to all Communist Parties, including that of India, to extend their support and assistance to Soviet Russia and assured the Communist Parties throughout the world including that of India of every assistance from the Soviet Russia; and

(b) whether Government have verified if the report is correct?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) Yes, Sir.

(b) Yes, Sir. The relevant passages in the speech as reported to the Government of India are as follows:—

"Our party and our country have always needed and will go on needing the confidence, sympathy and support of the fraternal peoples abroad". And,

"It is plain that our Party cannot remain in arrears to the fraternal parties and must itself, in its turn, extend support to them and also to their peoples in their struggle for liberation, in their struggle for maintenance of peace."

SHRI C. G. K. REDDY: In view of these answers, Sir, do the Government think that such a speech is proper and would not vitiate our relations with that country?

SHRIMATI LAKSHMI MENON: Sir, the Government of India did feel that the speeches of this kind constituted a clear case of interference in our internal affairs. The speeches made by Malenkov and Stalin at the